

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Alfara'a Infraprojects Private Limited Date of Commencement of Liquidation: 18-04-2023; List of Stakeholders as on Date: 08-06-2023; Name of IP: Mr. Sanjay Kumar Mishra; Process Number: 1; Last 5 digitof registration number: 11730

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	10993131695	2	10517131695	476000000			<a href="#">Annexure 3</a>
4	Unsecured financial creditors	1	50000000	1	50000000				<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	84	71537276	84	48709973		22827303		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	7	1250991468	7	385372156		865619312		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	2537	611022269	2537	1868537381		35335634		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
<b>Total</b>		<b>2631</b>	<b>12976682708</b>	<b>2631</b>	<b>12869751205</b>	<b>476000000</b>	<b>923782249</b>		